

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : (HQs)
CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI

C I R C U L A R

In pursuant to Notification No. 107/I-G-4/Genl.-I/DHC dated 28.10.2022 issued by the Hon'ble High Court of Delhi, New Delhi, the dates with respect to the Special Casual Leaves for the staff members of the Central District, Tis Hazari Courts, Delhi is given hereunder :

Special Casual Leave


Batch-1 : 12.06.2023 to 19.06.2023 (including 18th June being holiday)

Batch-2 : 22.06.2023 to 30.06.2023 (including 25th and 29th June being holidays)

Ld. Presiding Officers/Officer In-Charges are requested to propose the names of Officers/Officials working in Courts/Branches of Central District in the aforesaid batches of Special Casual Leave by 31.05.2023. The option for the batches must be sent to Leave Section in such a way that either Ahlmad/Assistant Ahlmad or Reader and sufficient staff in case of branches shall be present in the court/branch during the period of Special Casual Leave.

In case of the Ld. Presiding Officer being on Vacation during the period w.e.f. 12.06.2023 to 30.06.2023, the concerned Sr. PA/PA shall report for duty in the concerned Administration Branch except on the days of Special Casual Leave.

It is also clarified that rest of the days besides the Special Casual Leave period in the month of June, 2023 shall be normal working days. Further, the credit of Earned Leave in the leave account of the staff members shall be as per rules..



22.5.23.
(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

Dated, Delhi the 22 MAY 2023

No. 1149/19292-19492/Admn.I,II&III/Sum. Vac./2023

Copy forwarded for information & necessary action to:

1. The Registrar General, Hon'ble High Court Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal District & Sessions Judge-cum-Spl Judge, (PC Act) CBI, Rouse Avenue Court Complex, New Delhi.
4. The Principal Judge, Family Courts (HQs), New Delhi.
5. All the Judicial Officers posted in Central District with the request to direct their concerned Readers to prepare a Roster thereof and forward a copy of the same to the concerned Administration Branches.
6. All the Sr. Administrative Officers (Judl.) / Administrative Officers (Judl.) / Sr. Accounts Officers / Accounts Officers / Branch In-Charges, Central District, Tis Hazari Courts Delhi to prepare Roster of their concerned Branches and send a copy of the same to the concerned Administration Branches.
7. The Personal Office of the undersigned.
8. The Branch In-Charge / Care Taker, Care-Taking Branch, Central District, Tis Hazari Courts, Delhi with the direction to display the same on all the notice boards at Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi with the direction to upload the same on the website of this Court.
10. The Dealing Official, Layers Seat, Computer Branch, Central District, Tis Hazari Courts, Delhi.


22.5.23.
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi